

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHARMA KALYPSO PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sharma Kalypso Private Limited
2.	Date of incorporation of corporate debtor	09/04/2009
3.	Authority under which corporate debtor is incorporated / registered	Roc-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2009PTC189270
5.	Address of the registered office and principal office (if any) of corporate debtor	16C, Basant Lok Vasant Vihar New Delhi 110057
6.	Insolvency commencement date in respect of corporate debtor	Order Date: 02 January 2020
7.	Estimated date of closure of insolvency resolution process	29 June 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Navjit Singh & IBBI/PA-001/IP-P00314/2017-18/10578
9.	Address and e-mail of the interim resolution professional, as registered with the Board	218-a, 1st Floor, Shop No. 4, Rama Market, Pitampura, Delhi-110034 & navjit92ca@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Resurgent Resolution Professionals LLP Unit No 905, 09th Floor, Tower-C, Unitech Business Zone, The Close South, Sector-50, Gurgaon, Haryana-122018 & skpl.cirp2019@gmail.com
11.	Last date for submission of claims	16 January 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sharma Kalypso Private Limited on Order Date: 02 January 2020.

The creditors of **SHARMA KALYPSO PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **16 January 2020** to the interim resolution professional at the address mentioned against entry No. 10.

IP NAVJIT SINGH

[Handwritten Signature]

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The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class is not applicable.

Submission of false or misleading proofs of claim shall attract penalties.



Navjit Singh

Interim Resolution Professional of

SHARMA KALYPSO PRIVATE LIMITED

Registration No: **IBBI/IPA-001/IP-P00314/2017-18/10578**

3/1/2020

Date: January 03, 2020

Place: New Delhi